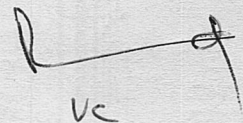


10.1.01

Hon Mr Justice RR.K. Triveali VC.

List has been revised.

None for the applicant. Shri P. Mathur
for the respondents. The CA is dismissed
in default. No cost.


VC

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